

SPECIAL MENTIONS - Contd.**Urgent need to make rules to regulate air pricing**

DR. JOHN BRITTAS (Kerala): Sir, post Covid-19, the airfares are soaring both in international and domestic routes in such a way that outpaced the inflation rates.

The stakeholders in the industry are blaming the reluctance on the part of airline companies in bringing all their idling aircrafts back to service after the peak Covid season, and, the exponential hike in Aviation Turbine Fuel price, as two critical factors behind this unprecedented escalation of airfares in India. There are also allegations of oligopolistic practices on the part of airline companies behind the anomalous sky-high airfares.

The precarious situation of Indian expatriates in post Covid-19 scenario, especially of those from Kerala working in Gulf Cooperation Council (GCC) countries, is further exacerbated by the unconscionable airfares during this vacation season. Fares between West Asian cities and Kerala have witnessed a jump of around 300 per cent to 600 per cent. Kerala diaspora in West Asian countries is getting their fingers burnt owing to the soaring airfares. Many are dropping plans of coming to India during this vacation season. Fresh job aspirants to Middle East are also suffering likewise. It is pertinent to note that the Government used to intervene in the past to operate more flights during peak seasons to reduce the fares.

Hence, the Government should urgently intervene in the matter and regulate the prices. Necessary rules and regulations should be promulgated to ensure the pricing of air tickets in a fair and reasonable manner, and, for fixing upper ceiling of airfares in all domestic and international air routes.

DR. SASMIT PATRA (Odisha): Sir, I associate myself with the matter raised by the hon. Member.

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I also associate myself with the matter raised by the hon. Member.

DR. SANTANU SEN (West Bengal): Sir, I also associate myself with the matter raised by the hon. Member.

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the matter raised by the hon. Member.

DR. V. SIVADASAN (Kerala): Sir, I associate myself with the matter raised by the hon. Member.

SHRI M. MOHAMED ABDULLA (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI A.A. RAHIM (Kerala): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI SANDOSH KUMAR P (Kerala): Sir, I also associate myself with the matter raised by the hon. Member.

Need for timely promotion of teachers in Universities and Schools

श्रीमती सीमा द्विवेदी (उत्तर प्रदेश) : माननीय उपसभापति महोदय, भारतवर्ष के अलग-अलग प्रांतों में विभिन्न सरकारें अपने-अपने..(व्यवधान)..

श्री उपसभापति : मैडम, इसको पढ़ना है।

श्रीमती सीमा द्विवेदी : मैं पढ़ रही हूँ..(व्यवधान)..

श्री उपसभापति : मैडम, जो अपूव्ड टैक्स्ट है, आप वही पढ़ सकती हैं, अदरवाइज़ वह रिकॉर्ड पर नहीं जाएगा।

श्रीमती सीमा द्विवेदी : सर, मैं वही पढ़ रही हूँ। महोदय, सभी विश्वविद्यालयों एवं विद्यालयों में समय से शिक्षकों का प्रमोशन हो जाए - ऐसा सरकार ने कहा था। सरकार ने कहा था कि वर्ष 2021 तक सभी शिक्षकों की व्यक्तिगत प्रमोशन हो जाएगी। ऐसा आदेश होने के बाद भी अब तक, प्रमोशन न होने के कारण शिक्षकों में मानसिक वेदना है। शिक्षक समाज का आईना होता है, परंतु अनदेखी के कारण उनकी व्यक्तिगत क्षति हो रही है। मैं सरकार के संज्ञान में यह बात लाना चाहती हूँ कि सरकार अपने ओदश का पालन करने हेतु तत्काल प्रभाव से इस पर विचार करके शिक्षकों के सम्मान की रक्षा करे। यदि शिक्षकों के प्रमोशन को बाधित रखा गया, तो शिक्षकों के ऊपर इसका बुरा प्रभाव पड़ेगा, जिसकी वजह से उनकी मानसिक एवं आर्थिक स्थिति पर आघात लगने से शैक्षणिक कार्य में उदासीनता होगी, जिससे पठन-पाठन प्रभावित होगा। शिक्षक की वजह से किसी भी देश का विकास एवं उसकी आत्मनिर्भरता युवाओं पर सीधा प्रभाव डालती है। युवाओं को सही दिशा में मोड़ना एवं उनको प्रभावित करने का कार्य सही मायने में शिक्षक ही कर सकता है। शिक्षकों की संतुष्टि एवं उनके सम्मान की रक्षा करना सरकार की जिम्मेदारी होती है कि वह